

**Shri Hathi:** As an independent project that is yet under consideration.

**Dr. Rama Rao:** If these two canals are taken up as an independent scheme, will they be of the size and capacity to serve when the main scheme is completed?

**Shri Hathi:** Actually, that is the question which has to be considered. At present it would only irrigate 39,000 acres. If it forms part of the whole project, it will irrigate 1.88 lakhs of acres and, therefore, the canals will have to be excavated according to that basis. That is being examined.

### Surplus Technical Personnel

\*1918. **Shri Sanganna :** Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any scheme under contemplation of Government to absorb the retrenched surplus technical personnel from the State Projects completed in the centrally controlled river valley projects under construction and execution;

(b) if so, whether it has been finalised; and

(c) whether the State Governments have been asked to furnish the information regarding the retrenched surplus personnel?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) A scheme for the deployment of surplus personnel from projects where they are rendered surplus to projects where they are needed has been prepared for the nine river valley projects namely Bhakra Nangal, Chambal, Rihand, Damodar Valley, Kosi, Hirakud, Koyna, Nagarjunasagar and Tungabhadra.

(b) Not yet. The State Governments concerned are being consulted.

(c) No, Sir.

**Shri Sanganna:** May I know what is the surplus strength of technical personnel in each State and what steps are the Government taking for the employment of these personnel?

**Shri Hathi:** We have not got information about the surplus staff from every State. We are only concerned with the three main projects at present.

**Shrimati Tarkeshwari Sinha:** May I know whether the Government has any information about the number of surplus personnel that has already been employed?

**Shri Hathi:** I have information so far as Damodar Valley project is concerned. In other projects I don't think there is any problem of surplus personnel.

**Shrimati Tarkeshwari Sinha:** What is the figure for the Damodar Valley Corporation?

**Shri Hathi:** Notices have been issued to 1537 persons. Out of them nearly 637 have already been employed and 270 are likely to be employed very soon.

**Shri Velayudhan:** When there is a shortage of technical personnel in the country, how is it that there is surplus personnel who are unemployed?

**Shri Hathi:** It is not as if all these are technical people; not all of them.

**Shri S. C. Samanta:** May I know whether any phased programme has been prepared by the Government to utilise the retrenched technical people who are not having employment for more than two months?

**Shri Hathi:** At present we are trying to have employment exchanges in all these nine projects and we are arranging and trying to see that surplus personnel from one project may be employed in the other provided they are prepared to move.

**Shri Thanu Pillai:** May I know the categories of the surplus personnel?

**Shri Hathi :** I have not got the information from all the States concerned.

**Shri Thanu Pillai:** I want to know their categories; whether they are engineers etc. or not.

**Shri Hathi :** Most of them are manual workers. Some are welders, mechanics, fitter, khalasis and so on and so forth.

### High Level Canal Water Agreement

{ **Shri T. Subrahmanyam :**  
\*1919. { **Shri Lakshmayya :**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that an agreement was entered into between the Government of Mysore and Andhra, regarding the sharing of water of the High Level Canal, on or about 18th June, 1956 at Bangalore; and

(b) what are the terms of the agreement?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes, Sir.

(b) The Government of Andhra and Mysore have agreed to share the waters of the High Level Canal in the ratio of 65:35.

**Shri T. Subrahmanyam:** Has the work on the High Level Canal in the Bellary District taken up under the agreement?

**Shri Hathi:** No, Sir. The estimates are being prepared. The State Governments have been asked to prepare the estimates on the basis of the utilisation of water on this ratio.

**Shri T. Subrahmanyam:** What is the amount sanctioned for this canal during the Second Five Year Plan period?

**Shri Hathi:** I think it is Rs. 5 crores for Andhra and Rs. 1 crore for Mysore.

**Shri Basappa:** May I know whether the areas under the low level canal will be taken care of before the high level canal areas are developed?

**Shri Hathi:** The State Governments are being asked to develop those areas.

**Shri Vishwanatha Reddy:** May I know whether this takes into account also the water from the catchment area that comes after the dam?

**Shri Hathi:** In fact, this utilisation of water comes after the dam, not on the higher regions. It is 50 million cft. Before that the total is 336 million cft. and after the dam it is 256 cft. Out of the 256 million cft. 50 million cft. will be divided in the ratio 65 : 35.

**Shri Raghavachari:** Is there any possibility of increasing the volume of water in the high level channel allotted to Andhra, if it could be spared from out of the quantity allotted from the low level channel?

**Shri Hathi:** The whole water is to be utilised from the dam itself. Perhaps the water that has been given to Andhra from the low level canal will be fully utilised. I do not think there will be any surplus which can flow. The total water available is 256 million cubic feet and from that, this apportionment is made.

**Shri Raghavachari:** There is a distinct possibility of the water from the lower canal being spared because of the Rajula banda. In that case, can extra water be allowed out of the higher level canal?

**Shri Hathi:** When that question arises, that would have to be considered with the State Governments.

**Dr. Rama Rao:** May I know the reasons for entering into agreements in respect of each canal? Whereas you can distribute the total proportion from the main project, why go into these details for each canal? Has the Mysore Government sanctioned a Plan to utilise 35 per cent of the water?

**Shri Hathi:** The Mysore Government should have a plan. Secondly, as hon. Members are aware, there was no final agreement with respect to the whole project. Therefore, subsequent agreements had to be entered into.

### Flood in Manipur

\*1921. **Shri Rishang Keishing:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether investigation of the Moderation-cum-Power Scheme mentioned in part (d) of Starred Question No. 365 answered on 27th July, 1956 has been completed by Central Water and Power Commission; and

(b) if so, (i) the report of the investigation, (ii) when the work will be started, and (iii) the estimated expenditure?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) No, Sir.

(b) (i), (ii), (iii) Do not arise.

**Shri Rishang Keishing:** How much time has already been taken up and how much time will be taken to complete the investigation of this scheme? By what time this scheme is expected to be completed and operations begun?

**Shri Hathi:** Investigations are likely to be completed by 1957 and after that, naturally, the scheme could commence. It would be only after the investigations are complete that I can give an idea as to the time to be taken in the execution of the projects.

**Shri Rishang Keishing:** In the past three or four years, many schemes have not been able to be undertaken on account of the shortage of technical personnel and steel and cement. I wish to know if the Government has taken adequate steps to bring all these materials in order to start the scheme in time and to complete it in schedule time.

**Shri Hathi:** So far as this question is concerned, it is only a question of investigation. The question of obtaining either steel or cement does not arise. Therefore, there need not be any apprehension on the part of the hon. Member that shortage of these materials will, in any way, affect the execution of the scheme. That stage will come later on.

**Shri Rishang Keishing:** How much Power is expected from that scheme?

**Shri Hathi:** I can say only after the investigations are complete.

**Mr. Speaker:** Next question.. Shri Barua absent, Mulla Abdullabhai.